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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/2017
NAME OF THE PETITIONER(S) : EMPEE MARINE PRODUCTS LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	VENKATESH. R	VENKATESH. COMPANY SECRETARY	

ORDER

PCS representing the applicant present and made his submissions. Report of ROC is awaited. Put up on 29.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)